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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now papers to be laid.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): Madam, on behalf of Shri Anand Sharma, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Chennai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handloom Export Promotion Council, Chennai, for the year 2011-2012.

(Placed in Library. See No. LT 7728/15/12)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7729/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, Noida, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, Noida, for the year 2011-2012.

(Placed in Library. See No. LT 7730/15/12)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust (Pension Fund Trust), Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust (Pension Fund Trust), Mumbai, for the year 2011-2012.

(Placed in Library. See No. LT 7731/15/12)

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, Mumbai, for the year 2011-2012.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mumbai Port Trust, Mumbai, for the year 2011-2012.

(Placed in Library. See No. LT 7732/15/12)

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Trust, Chennai, for the year 2011-2012.

(Placed in Library. See No. LT 7733/15/12)

(4) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Shipping Corporation of India Limited and the Ministry of Shipping for the year 2012-2013.

(Placed in Library. See No. LT 7734/15/12)

- (ii) Memorandum of Understanding between the Ennore Port Limited and the Ministry of Shipping for the year 2012-2013.

(Placed in Library. See No. LT 7735/15/12)

- (iii) Memorandum of Understanding between the Dredging Corporation of India Limited and the Ministry of Shipping for the year 2012-2013.

(Placed in Library. See No. LT 7736/15/12)

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Ennore Port Limited, Chennai, for the year 2011-2012.
- (ii) Annual Report of the Ennore Port Limited, Chennai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7737/15/12)

- (6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2011-2012, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Paradip Port Trust, Paradip, for the year 2011-2012.

(Placed in Library. See No. LT 7738/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Madam, on behalf of Shrimati Jayanthi Natarajan, I beg to ay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Forestry Research and Education, Dehradun, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the

working of the Indian Council of Forestry Research and Education, Dehradun, for the year 2010-2011.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 7739/15/12)

- (3) A copy each of the following Notifications (Hindi and English versions) issued under Sections 12 & 13 of the Environment (Protection) Act, 1986:-

- (i) S.O.1150(E) published in Gazette of India dated 22<sup>nd</sup> May, 2012 making certain amendments in the Notification No. S.O. 1174(E) dated 18<sup>th</sup> July, 2007.

S.O.1295(E) published in Gazette of India dated 6<sup>th</sup> June, 2012 making certain amendments in the Notification No. S.O. 1174(E) dated 18<sup>th</sup> July, 2007.

(Placed in Library. See No. LT 7740/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 2010-2011, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pollution Control Board, Delhi, for the year 2010-2011.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT 7741/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Kollam, for the year 2011-2012, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cashew Export Promotion Council of India, Kollam, for the year 2011-2012.

(Placed in Library. See No. LT 7742/15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2011-2012, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2011-2012.

(Placed in Library. See No. LT 7743/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond

Institute, Surat, for the year 2011-2012, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2011-2012.

(Placed in Library. See No. LT 7744/15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2011-2012.

(Placed in Library. See No. LT 7745/15/12)

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2011-2012.
- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7746/15/12)

- (b) (i) Review by the Government of the working of the CHEMEXCIL (Basic Chemicals Pharmaceuticals & Cosmetics Export Promotion Council), Mumbai, for the year 2011-2012.
- (ii) Annual Report of the CHEMEXCIL (Basic Chemicals Pharmaceuticals & Cosmetics Export Promotion Council), Mumbai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7747/15/12)

- (c) (i) Review by the Government of the working of the SHEFEXIL (Shellac & Forest Products Export Promotion Council), Kolkata, for the year 2011-2012.
- (ii) Annual Report of the SHEFEXIL (Shellac & Forest Products Export Promotion Council), Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7748/15/12)

- (d) (i) Review by the Government of the working of the CAPEXIL (formerly Chemicals & Allied Products Export Promotion Council), Kolkata, for the year 2011-2012.
- (ii) Annual Report of the CAPEXIL (formerly Chemicals & Allied Products Export Promotion Council), Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon

(Placed in Library. See No. LT 7749/15/12)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council of India, Hyderabad, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council of India, Hyderabad, for the year 2011-2012.

(Placed in Library. See No. LT 7750/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Federation of Indian Export Organisations, New Delhi, for the year 2011-2012.

(Placed in Library. See No. LT 7751/15/12)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Export Promotion Council, Mumbai, for the year 2011-2012.

(Placed in Library. See No. LT 7752/15/12)

(9) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 17 of the Export (Quality Control and Inspection) Act, 1963:-

- (i) The Export of Egg Products (Quality Control, Inspection and Monitoring) (Amendment) Rules, 2012 published in Notification No. S.O. 1952(E) in Gazette of India dated 22<sup>nd</sup> August, 2012.
- (ii) The Export of Fresh Poultry meat and poultry meat product (Quality Control, Inspection and Monitoring) Amendment Rules, 2012 published in Notification No. S.O. 2046(E) in Gazette of India dated 6<sup>th</sup> September, 2012.

(Placed in Library. See No. LT 7753/15/12)

- (10) A copy of the Tea Board (Recruitment and Conditions of Service of Factory Advisory Officer) Bye-Laws, 2012 (Hindi and English versions) published in Notification No. 23(1)/Estt./2011 in weekly Gazette of India dated 2<sup>nd</sup> November, 2012 under sub-section (4) Section 49 of the Tea Act, 1953.

(Placed in Library. See No. LT 7754/15/12)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs & SEZs, New Delhi, for the year 2011-2012.

(Placed in Library. See No. LT 7755/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahemdabad, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the National Institute of Design,  
Ahemdabad, for the year 2011-2012.

(Placed in Library. See No. LT 7756/15/12)

(2) A copy of the Newsprint Control (Amendment) Order, 2012 (Hindi and English versions) published in Notification No. S.O. 2425(E) in Gazette of India dated 8<sup>th</sup> October, 2012 under sub-section (2) of Section 29B of the Industries (Development and Regulation) Act, 1951.

(Placed in Library. See No. LT 7757/15/12)

(3) A copy of the Patents (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. S.O. 2296(E) in Gazette of India dated 25<sup>th</sup> September, 2012 under Section 160 of the Patents Act, 1970.

(Placed in Library. See No. LT 7758/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND  
EMPOWERMENT (SHRI P. BALRAM NAIK): I beg to lay on the Table a copy each  
of the following papers (Hindi and English versions) under sub-section (1) of  
Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7759/15/12)

- (2) (i) Review by the Government of the working of the National Scheduled Castes Finance and Development Corporation, Delhi, for the year 2011-2012.
- (ii) Annual Report of the National Scheduled Castes Finance and Development Corporation, Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 7760/15/12)

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